

matter ?

MR. SPEAKER : There can be a discussion. But there can be no adjournment motion.

(Interruptions)

MR. SPEAKER : My observations are completely clear that there has been a statement on the floor of the House. You can give notice and I will allow a discussion.

(Interruptions)

MR. SPEAKER : Why are you agitated ? I am going to allow it. I have not denied a discussion.

(Interruptions)

MR. SPEAKER : I am not going to allow this. I have not allowed.

PROF MADHU DANDAVATE : I have given Call Attention under rule 193.

MR. SPEAKER : I have already said that I am going to allow discussion under rule 193. You have given it. I did not deny it. When did I deny it ? (Interruptions)

SHRI RAM VILAS PASWAN (Hajipur) : I have given another adjournment motion re : Killings in Bihar.....

MR. SPEAKER : I have not allowed any adjournment motion. No adjournment motion. Not allowed.

(Interruptions)

PROF. K.K. TEWARY (Buxar) : We had given call attention notice for a discussion on the very malicious article published in *Sunday Times*, London, alleging that Government of India was involved in a coup attempt and on an attempt on the life of the Pakistani President Zia-ul-Huq. This matter should be debated.

MR. SPEAKER : I will consider it.

(Interruptions)

MR. SPEAKER : Not allowed.

भाचार्य भगवान देव (अजमेर) : यह बड़ा गंभीर मामला है।

अध्यक्ष महोदय : मैंने सुन लिया।

(व्यवधान)

12.05 hrs.

PAPERS LAID ON THE TABLE

Detailed Demands for Grants of the Ministry of External Affairs for 1984-85

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of External Affairs for 1984-85.

[Placed in Library. See No. LT-7937/84]

Annual Report etc. of the Assam Agro-Industries Development Corporation Limited, Gauhati for 1974-75 and Andhra Pradesh State Agro-Industries Development Corporation Limited, Hyderabad for the year ended 30th June, 1980

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :

(a) (i) Review by the Government on the working of the Assam Agro-Industries Development Corporation Limited, Gauhati, for the year 1974-75.

(ii) Annual Report of the Assam Agro-Industries Development Corporation Limited, Gauhati for the year 1974-75 along with Audited Accounts and the comments of the Comptroller and